

**NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD BENCH
AHMEDABAD**

CA(CAA) No. 160/NCLT/AHM/2017

Coram:


**Present: Hon'ble Mr. BIKKI RAVEENDRA BABU
MEMBER JUDICIAL**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 10.11.2017**

Name of the Company: Vishal Foods & Investments Pvt Ltd.
Megha Estates Pvt Ltd
Madhur Housing & Development Co. (A Private Company with unlimited Liability)
DLF Investments Pvt Ltd
Kohinoor Real Estates Company (A Private Company with unlimited Liability)
Panchsheel Investment Company (A Private Company with unlimited Liability)
Haryana Electrical Udyog Pvt Ltd
Buland Consulants & Investments Pvt Ltd
Sidhant Housning and Development Company (A Private Company with unlimited Liability)
Yashika Properties and Development Company (A Private Company with unlimited Liability)
Rajdhani Investments & Agencies Pvt Ltd.

Section of the Companies Act: Section 230-232 of the Companies Act, 2013

<u>S.NO.</u>	<u>NAME (CAPITAL LETTERS)</u>	<u>DESIGNATION</u>	<u>REPRESENTATION</u>	<u>SIGNATURE</u>
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1.	Dr. U. K. CHAUDHARY	SR. ADV.	} APPLICANTS	
2.	NAVEEN DAHIYA	ADV.		

ORDER

Learned Senior Advocate Mr. U K. Chaudhary with Learned Advocate Mr. Naveen Dahiya i/b UKCA and Partners present for Applicants.

Heard arguments of Learned Counsel for Applicants.

Order reserved.


**BIKKI RAVEENDRA BABU
MEMBER JUDICIAL**

Dated this the 10th day of November, 2017.